

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.224 – IA 453 of 2023
In
CP(IB) 562 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Givaudan (India) Pvt Ltd
V/s
Captivate Foods Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 12/06/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kuldeep Adesara, Advocate
For the Respondent :

ORDER

Due to paucity of time, the matter stands adjourned.

List on 30.06.2023.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**